

K.NARASIMHA CHARY
CENTRAL PROJECT COORDINATOR



HYDERABAD
DT:16/09/2014.

ROC.NO. 531/2014-CPS

To
All the Unit Heads,

Sir/Madam,

Sub: e-Courts Project - Computer Section – Initiative to adopt Free and Open Source Softwares in the High Court and Subordinate Courts – Spreading awareness on FOSS applications – ICT infrastructure to be procured must be compatible/preinstalled with the Ubuntu Linux operating System - Request – Regarding.

Ref: High Court's letter ROC.No.1162/2013-CPS, dated 05/12/2013.

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I invite your attention to the subject and reference cited.

I am to inform you that the Hon'ble e-Committee is emphasizing the need for encouragement of installation and usage of Free and Open Source Solutions (FOSS), which also have community driven support on the web. The Hon'ble e-Committee has adopted the Ubuntu Operating System and LibreOffice office productivity suite to the Indian Judiciary ICT equipment, with assistance from Open Technology Group (OTG), NIC, Chennai. In this regard, Hon'ble Computer Committee, has taken the decision to adopt Free and Open Source technologies in the computerization of High Court and Subordinate Courts Judiciary.

In this regard I request you to take steps while purchasing the ICT infrastructure that those shall be compatible/preinstalled with the Ubuntu Linux operating System for sustenance and adopting FOSS.

This may be treated as **Most Important & Urgent.**

Yours faithfully,


Central Project Coordinator